

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/4843/2020

This the 17<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)**

Nargis Asgar, Age 26 years, D/o Mohammad Asgar Mir, Resident of Magam, Budgam.

.....Applicant  
(Advocate: Mr. Javaid Hameed)

**Versus**

1. State of J&K through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Srinagar.
2. Deputy Commissioner, Budgam, (Chairman District Health Scoeity Budgam).
3. Chief Medical Officer, Budgam.
4. Block Medical Officer, Magam Budgam.

.....Respondents  
(Advocate:- Mr. Amit Gupta, 1<sup>st</sup> Additional Advocate General)

**ORDER**  
**[O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

The learned counsel for the applicant submits that he wishes to withdraw the OA.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as withdrawn. No order as to cost.

**(MOHD JAMSHEDE)**  
**MEMBER (A)**

*Arun/-*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**